

**FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF VARMA BROKERAGES
PRIVATE LIMITED**

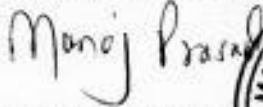
1.	NAME OF CORPORATE PERSON	VARMA BROKERAGES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	10/06/1997
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Ministry of Corporate Affairs of India, Registrar of Companies - West Bengal
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67190WB1997PTC084584
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	1 R N MUKHERJEE ROAD 5TH FLOOR ROOM NO - 43 KOLKATA WB 700001 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	11.10.2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MANOJ PRASAD SHAW Registration No.-IBBI/PA-002/IP- N01047/2020-2021/13454 Address-18 Rabindra Sarani, "Poddar Court", Gate no. 1, 3rd Floor, Room No. 331, Kolkata- 700001" Shawmanoj2003@gmail.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	11.11.2021

Notice is hereby given that the VARMA BROKERAGES PRIVATE LIMITED has commenced voluntary liquidation on 11.10.2021

The stakeholders of VARMA BROKERAGES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 11.11.2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Manoj Prasad Shaw
Liquidator
Date: 12.10.2021
Place: KOLKATA

